

FORM G**INVITATION FOR EXPRESSION OF INTEREST****INVITATION FOR EXPRESSION OF INTEREST FOR "SHARDA MA ENTERPRISES PRIVATE LIMITED" AND WAS TRADING IN COAL, GYPSUM AND OTHER MINE PRODUCTS AT MADHYA PRADESH AND CHATTISGARH AREA.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	SHARDA MA ENTERPRISES PRIVATE LIMITED CIN: U74899DL1992PTC049082
2. Address of the registered office	Registered office: 353, Aggarwal Chamber-3rd, 26, Veer SavarkarBlock, Shakarpur New Delhi East Delhi DL 110092 IN
3. URL of website	Not Available
4. Details of Place where majority of fixed Assets are located	Katni (Madhya Pradesh); Bilaspur (Chattisgarh) and Shakarpur (Delhi)
5. Installed capacity of main products/ services	NIL
6. Quantity and value of main products/ services sold in last financial year	No sale is reported in 2021-22 and 2022-23
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by prospective Resolution Applicant via e-mail by raising specific request at e-mail. Id: cirp.shardama@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by prospective Resolution Applicant via e-mail by raising specific request at e-mail. Id: cirp.shardama@gmail.com
10. Last date for receipt of expression of interest	23.02.2024
11. Date of issue of provisional list of prospective resolution applicants	04.03.2024
12. Last date for submission of objections to provisional list	09.03.2024
13. Last date of issuance of final list of prospective resolution applicant	14.03.2024
14. Date of issue of Information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	19.03.2024



15	Last date of submission of resolution plans	18.04.2024
16.	Process email id to submit EOI	cirp.shardama@gmail.com



(Vaneet Bhatia)

Registration Number: IBBI/IPA-002/IP-N00908/2019-20/12942

AFA Valid upto 10th September, 2024

Registration address: H No. 19, Bharat Apartments,
Sector-13, Rohini, Delhi-110085

For Sharda Ma Enterprises Private Limited

Date- 08.02.2024
Place-Delhi